18/09/2019 Aptel

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1216/2019 & IA 1671/2019 in DFR No. 2179/2019 (IA 1216/2019 - For condonation of delay in filing the Appeal & IA 1671/2019 - For condonation of delay in refiling the Appeal)	Greenko Budhil Hydro Power Private Limited VS Central Electricity Regulatory Commission & Ors.	2179/2019 Dated 01/07/2019	04/09/2019		23/09/2019 Court - 1
2	IA 1729/2019 & IA 1728/2019 in DFR No. 2204/2019 (IA 1729/2019 - For condonation of delay in refiling the Appeal & IA 1728/2019 - For condonation of delay in filing the Appeal)	Rajasthan Patrika Private Limited VS Jaipur Vidyut Vitran Nigam Limited & Ors.	2204/2019 Dated 18/07/2019	18/09/2019		23/09/2019 Court - 1
3	IA 1208/2019 & IA 1669/2019 in DFR No. 2174/2019 (IA 1208/2019 - For condonation of delay in filing the Appeal & IA 1669/2019 - For condonation of delay in refiling the Appeal)	Greenko Budhil Hydro Power Private Limited VS Talwandi Sabo Power Limited & Ors.	2174/2019 Dated 01/07/2019	04/09/2019		23/09/2019 Court - 1

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	4	IA 1214/2019 & IA 1666/2019 in DFR No. 2177/2019 (IA 1214/2019 - For condonation of delay in filing the Appeal & IA 1666/2019 - For condonation of delay in refiling the Appeal)	Greenko Budhil Hydro Power Private Limited VS Central Electricity Regulatory Commission & Ors.	2177/2019 Dated 01/07/2019	04/09/2019		23/09/2019 Court - 1
	5	IA 1212/2019 & IA 1673/2019 in DFR No. 2175/2019 (IA 1212/2019 - For condonation of delay in filing the Appeal & IA 1673/2019 - For condonation of delay in refiling the Appeal)	Greenko Budhi Hydro Power Private Limited VS Central Electricity Regulatory Commission & Ors.	2175/2019 Dated 01/07/2019	04/09/2019		23/09/2019 Court - 1
	6	IA 1528/2019 in DFR No. 2254/2019 (IA 1528/2019 - For condonation of delay in filing the Appeal)	Rajasthan Rajya Vidyut Uthapdan Nigam VS Rajasthan Electricity Regulatory Commission & Ors.	2254/2019 Dated 19/08/2019	18/09/2019		23/09/2019 Court - 1
	7	IA 1727/2019 in DFR No. 34/2019 (IA 1727/2019 - For condonation of delay in refiling the Appeal)	Southern Power Distribution Co of Tlangana Ltd & Anr. VS Telangana State Electricity Regulatory Commission	34/2019 Dated 03/01/2019	18/09/2019		23/09/2019 Court - 1